DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Monday, 23rd August, 2010/02 Bhadrapada, 1932 (Saka)

11.00 AM

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.
- 2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 - 1. Prof. Vijay Kumar Malhotra
 - 2. Shri Ramesh Bidhuri
 - 3. Shri Mohan Singh Bisht
 - 4. Shri Naseeb Singh
 - 5. Shri Veer Singh Dhingan
- 6. Shri Praduymn Rajput
- 7. Ch. Surender Kumar
- 8. Shri Sri Krishan Tyagi
- 9. Shri Karan Singh Tanwar
- 10. Shri Dharam Deo Solanki
- 3. Papers to be laid on the Table:
 - **1. Smt. Sheila Dikshit, Chief Minister** to lay copies of following papers:
 - (i) Notification No.05/72/2005/HP-I/Estt./2901-2908 dated 08.10.2009 regarding Delhi Private Security Agencies (Regulation) Rules, 2009.
 - (ii) Delhi Fire Service Rules, 2010
 - (iii) The Annual Report of DTTDC for the year 2008-09 in compliance with section 619 (A) of the Companies Act 1956.
 - **2. Dr. A.K.Walia, Minister of Finance** to lay copies of following papers:
 - (i) The Regulations (General, Staff & Expenditure of the Corporation) of the Delhi Financial Corporation.
 - (ii) Notification regarding rules to amend the Delhi Chit Fund Rules, 2007 of the Chit Fund Department.
 - **3. Shri Mangat Ram Singhal, Minister of Election** to lay copies of following papers:
 - (i) Notification No. 2(N.C.T.D. No. 345) issued under No. CEO/EL.G/102(8)/2010/6374 dated 26.03.2010 containing Election Commission of India's order No. 76/DL-LA/2008(1) dated 8th March, 2010 regarding list of disqualified persons.
 - (ii) Notification No. 3 (N.C.T.D. No. 21) issued under No. CEO/EL.G/102(8)/2010/10603 dated 22.04.2010 containing Election Commission of India's order No. 76/DL-LA/2008(2) dated 7th April, 2010 regarding list of disqualified persons.
- 4. Consideration and Passing of Bill:
 - Dr. A.K.Walia, Minister of Finance to move that "The Delhi Tax on Luxuries (Amendment) Bill, 2010 (Bill No. 07 of 2010)" introduced on 19th August 2010 be taken into consideration.

Also to move that the Bill be passed.

5. Short Duration Discussion:

(I) Dr. Jagdish Mukhi

Shri Subhash Sachdeva

Shri Shyam Lal Garg

to initiate discussion on deteriorating law and order situation in Delhi.

(II) Shri Mukesh Sharma

Shri Naseeb Singh

Shri Veer Singh Dhingan

to initiate discussion on irregularities in MCD and inordinate delay in providing underground parking facilities.

Delhi

P.N.Mishra 23rd August,

2010 Secretary